

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4407
ANSWERED ON:22.04.2013
ROAD PROJECTS UNDER NHDP
Ganpatrao Shri Jadhav Prataprao;Singh Shri Ravneet

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of projects taken up under various phases of National Highway Development Programme (NHDP) in the country, State-wise;
- (b) the present status of these projects along with their mode of construction including PPP mode and the funds allocated / expenditure incurred thereon, State-wise;
- (c) whether there is any delay in the said projects and if so, the reasons therefor along with the steps taken by the Government to expedite completion of these projects; and
- (d) the details of time and cost overrun caused due to delay in the said projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) & (b) State-wise details of projects taken up under various phases of National Highway Development Programme (NHDP) are at Annexure-I and details of expenditure incurred are at Annexure-II.

(c) There are delays in completion of some projects under NHDP due to poor performance of some contractors, delays in obtaining forest / wild life / railway clearances, law & order problems in some States and delay in land acquisition etc. Several high powered meetings have been held both in State and Centre to pre-empt the delays in construction of projects under implementation which are held up due to environment, forest clearance, non-availability of aggregates and construction material for earth work and land acquisition. In order to expedite implementation of the Projects, Regional Offices have been set up by National Highways Authority of India (NHAI) headed by Chief General Manager. Powers have been delegated to the Chief General Manager who are involved in expediting forest / environmental clearances and monitor land acquisition matters as well as implementation of Projects. Special land acquisition units are also set up to expedite land acquisition. Chief Secretaries of State Government have also been nominated as Nodal officers to expedite Highway Projects. Projects are also closely and periodically reviewed at Headquarter as well as field units.

(d) There are time overruns of several months in some projects. As regards cost overrun, it is applicable only to EPC contracts. In such contracts, there is a provision for payment of escalation due to delay. In case the project is delayed due to reasons attributable to the contractor, liquidated damages are to be imposed and no escalation is paid. Actual escalation due to delay or cost overrun will be known only after completion of the project and final settlement of bills.